## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

PRESENT:

12

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

633/16

PETITION NUMBER

TP 279/17

NAME OF THE PETITIONER (S) :

AVANT GARDE SHELTERS PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

&

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. SHRUTI JERE

9500053088

ADVOCATE FOR

APPLICANT CO.

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Counsel for Petitioner company is present. She is directed to file 2 sets of copies and for hearing posted to 29.03.2017.

MEMBER (J)

MEMBER (T)

J